

**Notices of claims about unintended benefit**

2322. SHRI SHANKARRAO NARAYANRAO DESHMUKH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that notices in regard to claims about unintended benefit made by formulators and importers on account of difference in price of Analgin, Ephedrine, Rifampicin, Cloxacillin, Dipyramidol, Dextropropoxyphene, Gentamycin, Metranidazole, Theophylline, Betamethasone, Doxycycline, Aminophylline were given;

(b) if so, when and name of each party;

(c) what is the notified price of each and on what price of bulk drug each formulation price was fixed;

(d) in how many cases information required has been obtained and the claims have been processed;

(e) whether it is a fact that unintended benefit made by drug industry since 1979 comes to around Five hundred Crores on all the drugs under price control; and

(f) how much money has been collected so far under Equalisation Fund Account from formulators and importers alongwith details of each?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a), (b) and (d) to (f) Names of the companies and the bulk drugs for which they were issued notices for recovery into the Drugs Prices Equalisation Account have already been indicated in reply to Rajya Sabha Unstarred Question No. 1844 answered on 12th August, 1985. Whenever any instance of the bulk drug having been procured at a price less than the price allowed in the formulations comes to the notice of the Government, notice is issued under Para 7 of the Drugs (Prices Control) Order, 1979. The process of recovery is in accordance with

due procedure of Law. One of the manufacturer namely M/s. Fulford India Ltd. have filed a Writ Petition in the Delhi High Court against the notice of recovery. The Writ Petition is yet to be admitted and matter is now listed for hearing on 9th September, 1985.

(c) Of the bulk drugs, referred to the prices of the following have been fixed under the Drugs (Prices Control) Order, 1979:—

(Rs. Kg.)

Sl. No.	Name of the Drug	Price fixed
1.	Analgin . . . .	224 00
2.	Ephedrine Hcl. . . .	847 00
3.	Gentamycin . . . .	23 50 (gm)
4.	Metronidazole . . . .	363 00
5.	Doxycycline . . . .	5456 00
6.	Betamethasone Alcohol . . . .	113 34 (gm)
7.	Betamethasone 17 Valerate . . . .	105 85 (gm)
8.	Betamethasone Di-Sodium Phosphate . . . .	126 23 (gm)

The remaining bulk drugs are either not produced or the process of their fixation of prices is at advanced stage. In fixing the prices of formulations, the indigenous notified prices, wherever such prices have been fixed, have been allowed, and where such prices have not been notified the average cost of input have been allowed.

**Guidelines for distribution of Soda Ash**

2323. SHRI G. SWAMY NAIK:  
PROF. B. RAMACHANDRA  
RAO:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have issued new guidelines for the distribution of Soda Ash during 1985-86;